

[Print](#)**Defective Case Register from 2026-02-23 to 2026-02-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/5646/2026	SOUMYA KANTA TRIPATHY	2026-02-23	30-OTHER DEFECT (IF ANY) i) Court Fee of Rs. 6/- not paid.
2	D-BLAPL/5594/2026	BISWARANJAN DALAI	2026-02-23	Page No.17 Not Legible
3	D-BLAPL/5593/2026	SIDDHARTH PRASAD MISHRA	2026-02-23	In Declaration Para No.Not mentioned
4	D-CMP/7584/2026	GYANA RANJAN MAHAPATRA	2026-02-23	All parties not made party.Annexure-2 not mentioned in averments.
5	D-CONTC/6994/2026	ADV	2026-02-23	Legible copy of page no. 11 12 are to be filed.
6	D-ABLAPL/5649/2026	DIBYA JYOTI SAHOO	2026-02-23	30-OTHER DEFECT (IF ANY) i) Page no. 14 not legible
7	D-CONTC/6995/2026	ADV	2026-02-23	Dist. not mention op no. 3 in cause title.
8	D-CONTC/6997/2026	ADV	2026-02-23	Dist. not mention in op. no. 3.
9	D-ABLAPL/5630/2026	BIRAJA PRASAD NANDA	2026-02-23	30-OTHER DEFECT (IF ANY) i) Signature of the petitioner in Affidavit and vakalatnama not tally with his name in cause title.
10	D-ABLAPL/5746/2026	SUSHANTA KUMAR SAMANTARAY	2026-02-23	30-OTHER DEFECT (IF ANY) 1. In CT the matter has been shown as disposed of instead of pending in the Court of JMFC. 2. Reference certificate not correct as per FIR details. 3. Occupation of Deponent not mentioned.
11	D-CRLA/5345/2026	PARTHA SARATHI DAS	2026-02-23	Status of appellant not furnished.
12	D-BLAPL/5523/2026	GYANA RANJAN MOHANTY	2026-02-23	30-OTHER DEFECT (IF ANY) Free copy/certified copy of Lower Court order not filed.
13	D-BLAPL/5505/2026	RAMESH CHANDRA MAHARANA	2026-02-23	30-OTHER DEFECT (IF ANY) Reference certificate not properly furnished.
14	D-ABLAPL/5718/2026	SATYASHREE MOHANTY	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked.
15	D-ABLAPL/5698/2026	SURYAKANTA DWIBEDI	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-ABLAPL/5639/2026	RAJENDRA KUMAR SAHU	2026-02-23	30-OTHER DEFECT (IF ANY)

				i) page no. 11 not legible.ii) Annexure -1 not attested.
17	D-WA/7442/2026	SAROJ KUMAR JEE,A.G.A	2026-02-23	Serial no. not correctly furnished in respondent in cause title.
18	D-ABLAPL/5734/2026	BISWARANJAN DALAI	2026-02-23	30-OTHER DEFECT (IF ANY) 1. GR Case No. and Year mentioned in Synopsis, CT and Para 1 not tally. 2. PS case year mentioned in CT not correct. 3. Age of Deponent in Affidavit not correct.
19	D-WA/7206/2026	SAIBRATA RATH	2026-02-23	i) Date of order wrongly mention in top of the Index, cause title, affidavit. ii) wp (c) no. and date of order wrongly mention in being aggrieved para. iii)Para no not correctly furnished in affidavit of appeal memo.iv) Legible copy of page no. 30 31 68 69 are to be filed. v) Put up for SR reg. calculation of limitation after removal of defect
20	D-WA/7213/2026	SAIBRATA RATH	2026-02-23	i) Para no. not correctly furnished in appeal memo, declaration and affidavit I.A. no. 808/2026.
21	D-WP(C)/7465/2026	LAKSHMAN MISHRA	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date not mentioned in the v.nama.Petitioner no-1 not mentioned in the affidavit.Paragraph not mentioned in the affidavit.Page 14 not neat.
22	D-BLAPL/5499/2026	SISIRA PANIGRAHI	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Address of the petitioner mentioned in the cause title is not tally with Rejection order.
23	D-ABLAPL/5650/2026	RAJAT KUMAR PANDA	2026-02-23	1. Annexure-1 not attested. 2. Page 11 not legible
24	D-WA/7281/2026	JAGAJIBAN PRADHAN	2026-02-23	Put up for SR after filing of complete c. copy of impugned order.
25	D-WP(C)/7736/2026	PRASANTA KUMAR TRIPATHY	2026-02-23	30-OTHER DEFECT (IF ANY) True copy of the Inspection Report dated 15.11.2020 mentioned in the Index (Anx-1) not tally with para-6 body of the petition and under annex-1.
26	D-WP(C)/7803/2026	PITAMBAR PANDA	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-ABLAPL/5735/2026	ANUGRAHA NARAYAN SAMANTARAY	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked.
28	D-WP(C)/7771/2026	AMITAV TRIPATHY	2026-02-23	Page no. 374 marked twice.Annexure-3 not properly page marked
29	D-BLAPL/5613/2026	BIBHUTI BHUSHAN KUMBHAR	2026-02-23	1. In application, every page ,two page marking marked. After due correction put up for S.r there after

30	D-WP(C)/7365/2026	ACHYUTANANDA PATTANAİK	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-WP(C)/7964/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.Paragraph not mentioned in the affidavit.
32	D-CMP/7651/2026	SUSANTA KUMAR BARAL	2026-02-23	Question of Maintainability
33	D- CRLMP/5182/2026	BISWARANJAN DALAI	2026-02-23	1. Page no. 20 Annex-3 and page no.22 Annex-4 not exhibited
34	D-WP(C)/7954/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
35	D-WP(C)/7878/2026	KSHIROD KUMAR SAHOO	2026-02-23	.Receipt Showing Serv.copy To it not Filed.
36	D-WP(C)/7370/2026	DURGA PRASAD BHANJA	2026-02-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition. 2.Page no.6 not filed.
37	D-WP(C)/6566/2026	HARA PRASAD RATH	2026-02-23	30-OTHER DEFECT (IF ANY) 1. In affidavit, occupation of the deponent wrongly furnished. it should be Retd. Govt. servant
38	D-WP(C)/7590/2026	PRATAP CHANDRA CHHINCHANI	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial 4 affidavit in the I.A not correctly mentioned.
39	D-WP(C)/7386/2026	ARUN KUMAR PATRA	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in declaration of the I.A.2. Date of Letter under Annexure-5 does not tally with Index.
40	D-WP(C)/7529/2026	SUPRATIK ACHARYA	2026-02-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D- CRLMC/5431/2026	SARAT KUMAR GAJENDRA, (SR.ADV.)	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Welfare fund of Rs.150/- not paid in V.nama.2. Paragraph no. not correctly furnished in declaration of the I.A.3.
42	D-ABLAPL/5690/2026	BYOMAKESH TRIPATHY	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Name of PS mentioned in Para1 and Prayer not tally with CT.
43	D-WP(C)/7967/2026	AMITABH MISHRA	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-CONTC/7454/2026	ADV.	2026-02-23	1. Not properly indexed. 2. Annexure number not correctly furnished in the body of the petition.
45	D-WP(C)/7652/2026	BIKRAM CHANDRA GHADEI	2026-02-23	1. Page No.-9 Not Properly arranged.
46	D-CONTC/6999/2026	ADV	2026-02-23	Dist. not mention in op no. 3
47	D-WP(C)/7947/2026	SUJATA JENA	2026-02-23	Annexure-3 not mentioned in averments. Page no. 31 and annexure-12 not neat.
48	D-CRLMP/5293/2026	SATRUGHNA DASH (A)	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Father name of the opp. parties nos. 4 to 13 not furnished in cause title
49	D-ABLAPL/5740/2026	MANAS RANJAN JENA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Name of Pet. in V.nama not tally with signature. 2. Signature in V.nama and Affidavit not tally.
50	D-CONTC/6810/2026	AJAYA KUMAR MOHARANA	2026-02-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
51	D-CONTC/6693/2026	ADV.	2026-02-23	NOT PROPERLY ADDRESS TO THE HONBLE COURT
52	D-ABLAPL/5757/2026	AMULYA RATNA PANDA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. ABLAPL No. mentioned in Reference certificate not correct.
53	D-ABLAPL/5700/2026	BIRAJA PRASAD NANDA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Occupation of Deponent not mentioned. 2. Paragraph declaration not correct.
54	D-ABLAPL/5751/2026	BIBEKANANDA MAHAPATRA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not filed. Resubmit for SR after filing of the above documents
55	D-CRLA/5312/2026	BIJAYA KUMAR RAGADA	2026-02-23	1. Period of Delay 18 days. 2. Para No.IX of grounds twice mentioned.
56	D-WP(C)/7571/2026	LALATENDU SAMAL	2026-02-23	1. Deponent Not Signed In V>Nama
57	D-WP(C)/7181/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

58	D-WP(C)/7178/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D-WP(C)/7218/2026	SUDHANSU SEKHAR JENA	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of True copy of contract vide annex-5 not tally with Index. Annexures not tally with book mark and Index. Page marking not proper.
60	D-WP(C)/7183/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-WP(C)/7215/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.
62	D-CRLMP/4753/2026	TRIBIKRAM MAHAPATRA	2026-02-23	1. Details Address of the opp. party No. 1 not furnished in cause title. 2. Copy of order not correctly furnished Sl. no.6 in Index and Last line of the page no.6.
63	D-CRLMP/4725/2026	BICHITRA NARAYANA SATAPATHY	2026-02-23	1. Nomenclature not correctly furnished in Affidavit.
64	D-WP(C)/7210/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation not mentioned in the affidavit
65	D-WP(C)/7187/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-WP(C)/7364/2026	ACHYUTANANDA PATTANAİK	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-WP(C)/7560/2026	NIRANJAN BEHERA	2026-02-23	Page 20 not legible
68	D-CONTC/6992/2026	ADV	2026-02-23	page mark not correctly mention in anx-2 as well as Index.
69	D-CRLA/5317/2026	BISHNU PRASAD PRADHAN	2026-02-23	Put up for S.R. after redacting the names of the informant and relatives of the informant from the appeal memo
70	D-WP(C)/7222/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit

71	D-CMP/7920/2026	JIBAN RANJAN DAS	2026-02-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
72	D-ARBP/7774/2026	DEVI PRASAD TRIPATHY	2026-02-23	page 7 annex-1 legible to be file
73	D-CRLMP/4944/2026	BISWABHUSAN DAS	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
74	D-RSA/4388/2026	APARESH BHOI	2026-02-23	1. Court Fee Rs.33/- Payable Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. (b) Appellate Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid 3.Appellants No 2(a) to 2(e) strangers, made Parties in this Appeal. 4. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
75	D-ABLAPL/5539/2026	SURYA NARAYAN MISHRA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Fathers name/ Husbands name not furnished in respect of petitioner-2 2.Page no 19 not legible.
76	D-CONTC/6812/2026	ADV.	2026-02-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
77	D-WP(C)/7245/2026	STHITI DAS	2026-02-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the Adv not mentioned capital letter in the V.nama.
78	D-CRLMA/5438/2026	GIRIJA SANKAR NAYAK	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Provision of law not correctly furnished. ii) Para no. not correctly furnished in declaration
79	D-CRLMC/5851/2026	DEVASHIS PANDA	2026-02-23	C.copy not filed
80	D-WP(C)/7224/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation not mentioned in the affidavit.
81	D-CONTC/6815/2026	ADV.	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Page no. 13 and 14 not filed.
82	D-CONTC/6844/2026	ADV.	2026-02-23	1. Name of the opp. parties nos. 2 to 4 not furnished in cause title.
83	D-CONTC/7172/2026	ADV.	2026-02-23	i) Cause title of wp(c) not filed .ii) For further S.R.
84	D-WP(C)/7249/2026	STHITI DAS	2026-02-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Name of the Adv not mentioned capital letter in the v.nama.
85	D-WP(C)/7228/2026	DIPTI RANJAN MOHAPATRA	2026-02-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
86	D-WP(C)/7233/2026	JAGAJIBAN PRADHAN	2026-02-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
87	D-ABLAPL/5704/2026	DIPAK KUMAR SETHY	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Name of Deponent in Affirmation of Affidavit not correct. 2. Ann.1 not attested.
88	D-WP(C)/7660/2026	JANAKI KANTA MAHAPATRA	2026-02-23	1.Page No.59(Vide-Annexure-4) Is not Legible
89	D-RPFAM/7367/2026	ACHYUTANANDA PATTANAIK	2026-02-23	30-OTHER DEFECT (IF ANY) question of maintainability
90	D-WP(C)/7662/2026	JANAKI KANTA MAHAPATRA	2026-02-23	1.Page No.59 (Vide Annexure- 4) Not Legible.
91	D-WP(C)/7761/2026	BAMADEV BARAL	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-MACA/7697/2026	AMIT KUMAR NATH	2026-02-23	1. Provision of Law not sufficient. 2. statutory deposit not made.
93	D-WP(C)/7189/2026	ASHOK KUMAR PANIGRAHI	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Signature of the deponent in Affidavit and V>Nama Are Not Tally with C.T.
94	D-MATA/7758/2026	SANGRAM KESHARI ROUT	2026-02-23	1. Period of Delay 163 days.
95	D-CRLMP/4885/2026	SATRUGHNA DASH (A)	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Father name of the opp. party nos. 4 to 14 not furnished in cause title.
96	D-ABLAPL/5652/2026	MANGU NANDY	2026-02-23	30-OTHER DEFECT (IF ANY) i) Page no. 16 not available.
97	D-CRLMP/4893/2026	NIRANJAN LENKA	2026-02-23	1. Date of FIR not correctly furnished in para no. 8.
98	D-CRLMP/4882/2026	SATRUGHNA DASH (A)	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Father name of the opp. party nos. 4 to 17 not furnished in cause title.
99	D-ABLAPL/5682/2026	SAROJ KUMAR PADHI	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Neat copy of Annexure-1 and 2 not filled.
100	D-CRLREV/5470/2026	PUNIL KUMAR SWAIN	2026-02-23	1. Being aggrieved para and good ground certificate not furnished.
101	D-CRLMP/4883/2026	SATRUGHNA DASH (A)	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Father name of the opp. party nos. 4 to 19 not furnished in cause title.
102	D-RPFAM/7618/2026	BIPIN KUMAR NAYAK	2026-02-23	case category wrong furnished at index and book mark date of judgement also in total petition
103	D-ABLAPL/5571/2026	RUPESH KUMAR KANUNGO	2026-02-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
104	D-CONTC/6841/2026	ADV.	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not correctly furnished in Assessment Slip. 2. Undertaking for non-filing of translated copy not filed.
105	D-WP(C)/7614/2026	DEEPAK RANJAN SUNDARAY	2026-02-23	30-OTHER DEFECT (IF ANY) Nomenclature of the case not correctly furnished in the sl.no.4 of the affidavit.
106	D-CRLMP/4945/2026	GOPINATH MISHRA	2026-02-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) PAGE NO.53 54 NOT NEAT and LEGIBLE
107	D-CMP/7580/2026	MAHESWAR MOHANTY	2026-02-23	3-AUTHENTICATION FEE IS DEFICIENT.
108	D-WP(C)/7417/2026	SIDDHANT SARANGI	2026-02-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-ABLAPL/5556/2026	SURENDRA KUMAR BISWAL	2026-02-23	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for S.R there after
110	D-WP(C)/7363/2026	JUDHISTHIR SAHOO	2026-02-23	Welfare fund of Rs. 50/- not paid
111	D-WP(C)/7361/2026	ACHYUTANANDA PATTANAIK	2026-02-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-ABLAPL/5693/2026	JULU KHANSAMA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. PS case Year mentioned in Para 2 not correct.
113	D-WP(C)/7869/2026	DINABANDHU NAYAK	2026-02-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-TRP(C)/7565/2026	MANAS KUMAR CHAND	2026-02-23	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
115	D-ABLAPL/5655/2026	BISWAJIT MOHANTY	2026-02-23	30-OTHER DEFECT (IF ANY) i) Date of F.I.R. not correct in para-2 of the petition.
116	D-ABLAPL/5697/2026	RABI NARAYAN PANDA	2026-02-23	30-OTHER DEFECT (IF ANY) 1. Ann.1 last page not marked. Page marking of Ann.1 and 2 be corrected and Index be

				corrected accordingly
117	D-ABLAPL/5654/2026	JAYANTA KUMAR MAJHI	2026-02-23	30-OTHER DEFECT (IF ANY) i) Authorization of petitioner no. 1 not correct in declaration of affidavit.
118	D-WP(C)/7502/2026	ABHINANDAN PRADHAN	2026-02-23	Ground not mentioned
119	D-ABLAPL/5681/2026	RUCHI RAJGARHIA	2026-02-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-1 not legible 3. Page no 42 44 not legible
120	D-WP(C)/7815/2026	SANGRAM JENA	2026-02-23	Page no.23 not neat.
121	D-TRP(C)/7816/2026	KULDEEP MOHANTY	2026-02-23	Paragraph No. In Petition Not correctly furnished
122	D-WP(C)/7814/2026	SANGRAM JENA	2026-02-23	Page nos. 23 and 24 not neat

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 23-02-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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